level of Rs. 18.75 crores in 1977-78 to Rs. 28.50 crores in 1981-82. Export of fabricated mica also registered an increase from Rs. 8.75 crores in 1979-80 to an estimated sum of Rs. 15 crores in 1981-82. The export of lower grades of mica viz. below No. 5 excluding mica scrap, which was 3887 M.T. worth Rs. 5.27 crores in 1976-77 had increased to 4493 M.T. valued at Rs. 6.77 crores in 1981-82.

- (c) MITCO is paying to small dealers in mica better prices for their products and the price increase ranges between 35 to 40% as compared to the prices they were getting prior to 1979.
- (d) There has been no setback in the condition of small dealers. The question of taking any remedial step does not arise.

AI TO GET LOAN FOR PURCHASE OF AIRBUS

3382. SHRI G. NARSIMHA REDDY: SHRIMATI MADHURI SINGH: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether Air India is exploring the possibility of getting loan from foreign sources to buy Airbuses;
- (b) if so, what is the need and the response of the foreign sources;
- Air India have been showing profits during the last two years and what is the trend for 1982; and
- (d) what steps are being taken to mop up wasteful expenditure by Administrative economy particularly by reducing staff in London which is much excess of demand?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) Yes, Sir.

(b) The financing offer for the Airbus purchase have been received from various sources and on the basis of the evaluation done, the final accepted proposal is for the financing of the purchase of three Airbuses by an export credit package equivalent to US \$ 110 million by French, German and U.K. banks and an Euro dollar loan of \$ 88 million. A mandate has been given to M/s Lloyds Bank International for arranging these loans.

- (c) Air India incurred a loss of Rs. 15.09 crores in 1979-80 and Rs. 21.30 crores in 1981-82. The profits of Air India for the year 1982-83 are expected to be about Rs. 10 crores.
- (d) Review of staffing is done on a continuous basis by Air India including those staff posted at London. The present staff has been posted on the basis of the work load at the London Office.

OF STATE BANK OF INDIA BOMBAY TO CHIEF GENERAL MANAGERS

3383. SHRI R. N. RAKESH: Will the Minister of FINANCE be pleased to state:

- (a) whether the Central Office of the State Bank of India, Bombay has issued instructions to the Chief General Managers of all Circles of the Bank vide their letter No. ADM/039464 dated 11th September, 1981 to submit their advices in respect of item "B" thereof;
- (b) whether in terms of item "B" of Central Office letter quoted above some of the Members of Parliament wrote to him about the disruption of welfare activities of State Bank of India SC/ST Employees Welfare Association (Regd.) New Delhi by transferring its Office bearers/active members out of Delhi on account of their promotion and also for retaining them in Delhi;
- (c) if so, whether Government have instructed the Bank's management to cancel the transfers of the office bearer/active members of the Association; and
- (d) if no action has been taken so far, the reasons for delay?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) Yes, Sir.

- (b) Yes, Sir.
- (c) and (d) The posting of the employees after promotion is made according to the transfer policy of the Bank which is uniformally applicable to all the employees including those belonging to SC/